

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-523**

CP (CAA) No.-13/230/232/ND/2022 (2nd motion)

**IN THE MATTER OF:**

Facisol Infotech Pvt. Ltd. With Latent Light Trading Pvt. Ltd. ....**Applicant**

**SECTION**

U/s 230-232

**Order delivered on 19.01.2023**

**CORAM:**

**SHRI P.S.N PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Videh Vaish, Mr. Lalit Mohan, Ms. Aakansha,  
Mr. Abhay Gupta, Advs.

For the Respondent :

For the RD : Ms. Shankari Mishra, Ms. Swechcha Mishra, Advs.

**ORDER**

Due to paucity of time, the matter is listed on **16.02.2023**.

**S/d-**  
**(Court Officer)**